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OA. 162/2001

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of order  
of 11-5-2001 issued  
to the petitioner's  
counsel.

~~Pross~~  
195

S.O.

M  
15/5/2001

2. 11/05/2001.

Heard Mr. A. Kanyo. Id.  
counsel for the applicant  
who does not want to  
pursue this OA and wants  
to withdraw the same. In view  
of this, the OA is disposed of  
as withdrawn.

*[Signature]*

minutes)